

SOLVENT-EXTRACTED OIL, DE-OILED
MEAL AND EDIBLE FLOUR (CONTROL)
(AMENDMENT) ORDER

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri D. Ering): On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy of the Solvent-Extracted, Oil, De-oiled Meal and Edible Flour (Control) (Amendment) Order, 1967, published in Notification No. GSR 526 in Gazette of India dated the 12th April 1967, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-523/67].

ADVOCATES ACT REVIEW COMMITTEE
REPORT

The Deputy Minister of the Ministry of Law (Shri D. E. Chavan): I beg to lay on the Table a copy of the Report of the Advocates Act Review Committee. [Placed in Library. See No. LT-524/67].

12.22 hrs

RE: CALL ATTENTION NOTICES
(Query)

Shri P. K. Deo (Kalahandi): We had tabled a call attention notice on the happenings in West Asia. But we learn that the Prime Minister may make a statement *suo motu*. At what time will she make that statement?

Mr. Speaker: I will ask the Minister of Parliamentary Affairs to tell the House about it.

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): In the afternoon.

Shri P. K. Deo: At what exact time?

Shri Ebrahim Sulaiman Sait (Kozhikode): I have tabled a call attention notice on the incident in which 5 Indian soldiers have been killed in the Gaza Strip . . .

Mr. Speaker: Everybody is rising. What can I do?

Shri M. L. Sondhi (New Delhi): I humbly submit . . .

Mr. Speaker: That will be at the time she makes the statement.

An hon. Member: When will that statement be made?

Mr. Speaker: I do not know, possibly 4 O'clock.

Shri M. L. Sondhi: You have not understood me. I was only trying to submit that we should all stand in silence for two minutes to pay homage to the dead. That will cool down the House.

Shri P. K. Deo: When will the Prime Minister make her statement?

Mr. Speaker: I do not know.

Shri M. L. Sondhi: I was suggesting that we should stand in two minutes silence to pay homage to the dead . . .

Mr. Speaker: I know. Everybody will want to do that. He has suggested something. Some other Member will suggest something else then.

Shri S. M. Banerjee (Kanpur): We condemn the American imperialists who have killed our soldiers.

Shri Ebrahim Sulaiman Sait: What about my call attention notice about the 5 Indians killed in Gaza?

Mr. Speaker: Everyday I receive about 40—50 call attention notices. It is not only his that has come today. They are considered. Some are of a local nature, some relate to law and order. One or two are allowed. But every if each one of the 40 Members gets up and begins to ask what happened to his call attention notice, will it be possible to proceed with the work of the House. Therefore, if he was really serious about his call attention notice, he could have met me separately in my chamber and enquired why it was not allowed. Then I could give him at least the reason and discussed with him. If he could really convince me of its importance which needs to be mentioned here, I could have done it. But if all the 40 Members rise to make enquiry just now, it will be impossible to proceed. I do not know

whether I have rejected his call attention already. If I have not done that, I shall consider it.

Shri Ebrahim Sulaiman Sait: It is about 5 Indians killed in Gaza.

Mr. Speaker: Shri Devgun may continue his speech on the Budget.

Shri M. E. Masani (Rajkot): About the statement by the Prime Minister, it is only fair to the House that the exact time should be announced, so that we may all be present at the time.

Dr. Ram Subbag Singh: I will consult the Prime Minister and let you know. I believe it will be at 4 P. M.

Shri M. E. Masani: O'clock?

Mr. Speaker: It should be announced earlier.

Shri Hem Barua (Mangaldai): May I make a submission? Yesterday, there was a mistake made about the shooting down of the Canberra plane. The plane was shot down near Rawalpindi. The Defence Minister might make a statement on that.

12.25 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—Contd.

श्री हरदबल देवगुण (पूर्व दिल्ली) : अध्यक्ष महोदय, कल मैंने इस बजट पर अपने विचार प्रकट करते हुए कहा था कि इस बजट के जो उद्देश्य बताए गए हैं, इन के प्रस्ताव उन को पूरा नहीं करते। देश की प्रगति और विकास के लिये यह आवश्यक है कि देश में खाने-पीने की चीजें काफ़ी मात्रा में हों, आवश्यक वस्तुओं उपलब्ध हों, देश की सर्व-व्यवस्था ठीक हो, देश की प्रतिरक्षा का प्रबन्ध हो और कृषि की गिरती हुई अवस्था को स्थिर रखा जाये। इस बजट में इन चीजें किसी भी आरा का प्रावधान नहीं किया गया है।

माननीय वित्त मंत्री महोदय ने अपने बजट-भाषण में सब से पहले सूखे की ओर ध्यान दिलाया है और उस के परिणामों के बारे में चिन्ता व्यक्त करते हुए एक प्रकार से बजट के लिए मैदान तैयार करने की कोशिश की है। लेकिन मुझे अफसोस है कि सूखे की वजह से देश में जो स्थिति पैदा हुई है, उस का बजट में विशेष ध्यान नहीं रखा गया। सूखे के कारण-वारिष न होने की वजह से— देश में भ्रन्न का जो अभाव है, उस को दृष्टि में रखते हुए हमें अविव्य के लिए ऐसी व्यवस्था करनी होगी कि यदि फिर कभी वारिष न हो, तो उस समय हमें खाने-पीने के लिए दूसरों का मोहताज न होना पड़े। वर्तमान स्थिति से सबक ले कर हमें अविव्य के लिए ऐसी योजना बनानी चाहिए कि अगर हमें कभी सूखे का सामना करना पड़े, तो हमें दुनिया में भीख का कटोरा ले कर न जाना पड़े।

इस लिए यह आवश्यक है कि हम कृषि की ओर विशेष रूप से ध्यान दें मुझे खेद है कि इस ओर जितना ध्यान देना चाहिए था, इस बजट में उतना ध्यान नहीं दिया गया है। वृत्तिक रासायनिक खाद पर 50 करोड़ रुपये की जो सर्वमिडी है, वित्त मंत्री महोदय ने वह भी वापस ले ली है। इन सूखे से सबक लेकर हमें यद्द स्तर पर देश की बाह्य मसम्मा को हल करके और कृषि उत्पादन को बढ़ाने का प्रयत्न करना चाहिए था। माननीय वित्त मंत्री जब मन्त्रि-मंडल में नहीं थे, तो वह कई बार देश का ध्यान इस ओर दिलाने रहे कृषि उत्पादन किम् तरह बढ़ाना है। उन्होंने यह भी कहा था कि सेना को भी कृषि का उत्पादन बढ़ाने के काम में लगाना चाहिए।

12.29 hrs.

(**SHRI BAL RAJ MANSINGH** in the Chair)

लेकिन मैं उन से पूछना चाहता हूँ कि घाज देश में सूखे से जो परिस्थिति पैदा हुई है,